

**SHRI HARI KEWAL PRASAD:** Mr. Speaker, Sir, my submission is that since the murder took place, 7000 persons have been arrested there. With your permission I would like to submit that the arrests were made on 4th and today the situation is that (*Interruptions*)

**MR. SPEAKER:** It is enough. Please sit down. Such matters cannot be raised in the House.

(*Interruptions*)

**SHRI RAM NAIK (Bombay North):** Mr. Speaker, Sir, how can all this be allowed. Can such issues be allowed to be raised in the House. (*Interruptions*)

[*English*]

**MR. SPEAKER:** I have said what I have to say.

(*Interruptions*)

[*Translation*]

**SHRI VIRENDRA SINGH (Mirzapur):** Mr. Speaker, Sir, through you, I would like to draw the attention of the Government to the backward areas of Eastern Uttar Pradesh and Bihar where the living standard of people is going down day by day due to shortage of power. Surprisingly the Singrauli area that lies in Eastern Uttar Pradesh and Bihar and which is known as Asia's biggest power complex but despite it being there, there is shortage of power in Eastern Uttar Pradesh and Bihar. I would like to know how much amount would be spent separately in Eastern Uttar Pradesh and Bihar on the basis of the scheme formulated by Government to make allocation of funds for power in proportion to population.

**MR. SPEAKER:** The hon. Minister of Power may please pay attention?

**SHRI VIRENDRA SINGH:** Mr. Speaker, Sir, a few day ago I also raised the issue in the meeting of the Consultative Committee. (*Interruptions*)

**MR. SPEAKER:** Matters discussed in the Consultative Committee cannot be referred to in the House.

**SHRI VIRENDRA SINGH:** Mr. Speaker, Sir, for lack of transmission lines power cannot be made available to Eastern Uttar Pradesh and Bihar. I would like to know with whom the responsibility for laying transmission lines rests? If in proportion to population the expenditure that should have been incurred in Eastern Uttar Pradesh and Bihar has not been incurred, then what are the reasons therefor and with whom the responsibility for it rests? This question may please be replied to in the House and full-fledged debate may also be allowed in the House.

**SHRI MAHENDRA KUMAR SINGH THAKUR (Khandwa):** Mr. Speaker, Sir, nearly two crore persons are engaged in weaving profession, the condition of weavers in the whole country is pitiable. Since there are exorbitant prices of yarn and there is slump in the cloth market, master weavers and families dependent on them are starving. Whenever such conditions crop up, the Government undertakes relief operations. Surprisingly, both the Centre and the State Governments have not taken up relief measures to better the lot of weavers and also to tackle the uncertainty prevailing in the country. Therefore, the Government is requested to immediately sanction under a long-term scheme Rs. 20,000 each to workers engaged in powerloom industry as per the announcement made earlier and instructions issued to improve the economic condition of weaver families.

**SHRI SURAJ MANDAL (Godda):** Mr. Speaker, Sir, it did not rain this year in 14 districts of Santhal Pargana and Chhota

Nagpur areas of Bihar and as per a Government report, 35 per cent of paddy crop has been planted. Till date at least 5 lakh persons have gone to Nagaland, Mizoram, Assam and Bengal in search of job. A petty amount of Rs. 2-3 lakh has been sanctioned for relief works in the district. It is enshrined in the Constitution that the responsibility to look after tribal areas rests with the Government of India. I would like to request the Government of India to rush relief material to 14 districts on its own immediately and make specific allocation to save people from starvation.

**SHRI RAM PRASAD SINGH (Bikramganj):** I would like to draw the attention of the Government to Barwadih-Mughal Sarai passenger train. The train passes through tribal areas of Daltonganj, Japla, Diri and Sasaram and terminates at Mughal Sarai. Poor tribals travelling by the train earn their livelihood by selling 'pattal' and wood. Small traders run their trade from Varanasi. The train terminates at Mughal Sarai.

**MR. SPEAKER:** Such questions cannot be raised at this moment. You make use of the opportunity to raise some other important matter.

**SHRI RAM PRASAD SINGH:** Thousands of persons travelling by the train, hire tempo from Mughal Sarai to Varanasi. For doing so they have to face hardships and spend Lot of money. Had the train been extended upto Varanasi, the travellers would not have faced so much hardships and they could have been saved from spending money. It could have facilitated small traders to run their trade.

[English]

**SHRI CHINNASAMY SRINIVASAN (Dindigul):** Mr. Speaker, Sir, the requirement of rice for distribution through public distribution system in Tamil Nadu is one lakh tonnes

per month. However, the present allocation of rice to the State from Central Pool is only 81, 000 tonnes. Recently, the Centre has communicated to the State that from December onwards, the rice quota would be further reduced to 65,000 tonnes. This drastic cut in the allotment will have an impact on the supply of optional rice in fair price shops, Sir, the recent floods have washed away three lakh hectares of paddy crops which has severely affected the rice production. Therefore, the State, in all earnestness, requires augmentation of the existing rice allocation and not reduction. The Government must immediately assure the House that it would not go ahead with the cut in rice quota in the interest of general public in Tamil Nadu.

**SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands):** Mr. Speaker, Sir, the shipping services between Andaman and mainland are the lifeline of the people of Andaman and Nicobar Islands. For the last two years, the people of Andaman and Nicobar Islands have been suffering enough for lack of passenger shipping services (*Interruptions*)

**MR. SPEAKER:** You are a Chairman, your Government is here, why don't you talk to the Minister instead of raising it on the floor of the House?

**SHRI MANORANJAN BHAKTA:** Recently one ship, named M.V. Nicobar, has been acquired by the Andaman and Nicobar administration and is playing between Madras and Port Blair. I understand that Government of India proposes to withdraw that passenger ship from the Andaman passenger service for some other purposes. That is why I request the Government not to withdraw passenger ships which will cause tremendous suffering to the people of Andaman and Nicobar Islands.

**SHRI SOMNATH CHATTERJEE:** Sir,